Furnishing of information by field officer of ASI to CVC

2815. DR. JANARDHAN WAGHMARE: Will the Minister of CULTURE be pleased to refer to Unstarred Question 2351 given in the Rajya Sabha on 14th December, 2011 and state:

- (a) whether the public authorities concerned from the field officer of Archaeological Survey of India (ASI) has furnished the required information on 12th May, 2012 and the approval of Director General of ASI on this alarming 'issue' is still awaited and same is on the ropeway;
- (b) whether member of Parliament vide his letter dated 3rd October, 2012 has also apprised the Director General about all the loose ends of this case for which Central Vigilance Commission has been constantly reminding the Central Vigilance Officer (CVO) of the Ministry; and
- (c) if so, up to which specific date, the matter as whole will have its logical conclusion?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) Information was received on 12th May, 2012 from Superintending Archaeologist, Delhi Circle of Archaeological Survey of India based on which demolition order was issued on 14.12.2012.

(b) Yes, Sir.

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Written Answers to

(c) Director General, Archaeological Survey of India (ASI) has issued orders to the Deputy Commissioner, South District, Government of National Capital Territory, Delhi for demolition of the unauthorizedly constructed Club Building under Rule 38 (2) of the Ancient Monuments and Archaeological Sites and Remains Rules, 1959 on 14.12.2012. The action is now to be taken by the Deputy Commissioner, South District, New Delhi as per the rules.

Classical languages status to Oriya

2816. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CULTURE be please to state:

- (a) whether it is a fact that many Members of Parliament, Literary Associations of Odisha have demanded to declare Odia as the classical language;
 - (b) if so, the action taken in this regard;